

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 02.01.2020 (THURSDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1109 of 2019	G. Shivramkrishna. Vs. Isgec Covema Ltd & Anr.	Bhagabati Prasad Paohy	Shashank Bhansali-R1 Vineet Tayal-IRP
2.	Comp. App. (AT) (Ins) No. 1237 of 2019	Kanchanben Rasik Bavariya. Vs. VE Commercial Vehicles Ltd & Anr.	Z.A. Siddiqui	Rohit K. Aggarwal-R1 Anup Kumar – R2
3.	Comp. App. (AT) (Ins) No. 1291 of 2019	Mukesh Kumar Vs. S.C. Ahuja & Ors.	Just Juris	Lokesh Bhola- R1,2
4.	Comp. App (AT) (Ins) No. 1415 of 2019	Narayan Singh Pathania Vs. Valuelabs LLP & Anr.	Samudra Sarangi	Ankur Goyal
5.	Comp. App. (AT) (Ins) No. 1435 of 2019	Sameer Gulati Vs. Salasar Techno Engineering Ltd.	Rajiv Shankar	
6.	Comp. App (AT) (Ins) No. 1462 of 2019 (With Defects)	Gurusukh Vintrade Service Pvt Ltd. Vs. Apeejay Surrendra Park Hotels Ltd.	Pawan Kumar Pahwa	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 1185 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Golden Glow Estates Pvt. Ltd & Anr.	Aditya Vashisth	Shivambika Sinha- R1 Shashank Agarwal-R2 Sanjay Bhat-RP
8.	Comp. App. (AT) (Ins) No. 1186 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Gwalior Bypass Projects Ltd.	Mahubhav Anand	Ria Kohli
9.	Comp. App. (AT) (Ins) No. 1230 of 2019	Mistcold Sales and Services Pvt. Ltd. Vs. Nayati Healthcare and Research Pvt. Ltd.	Mukesh Gupta	Vaibhav Sharma
10.	Comp. App. (AT) No. 127 of 2019	Canara Bank. Vs. Valecha Engineering Ltd.	Sunil Fernandes	Amrita Joshi

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By Order

**-sd/-
Registrar**